

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 241/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Deepweld Agencies
 V/s.
 Oren Kitchen Appliances Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Navej Shah	Adv for Petitioner 11b Law chamber of Siddhanta Mehta	

ORDER

TCP No.241 /I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that the notice sent to the Corporate Debtor has been returned with a remark "Company closed", at request of the Petitioner Counsel, list this matter on 5.12.2017.

Sd/-
 V. NALLASENAPATHY
 Member (Technical)

Sd/-
 B.S.V. PRAKASH KUMAR
 Member (Judicial)